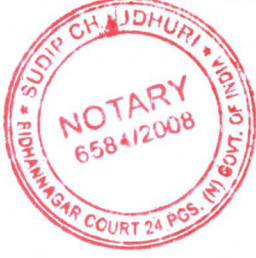


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN



ZONE BENCH AT KOLKATA

O.A. 180 of 2023/EZ

**In Re: Unchecked cattle sheds on the opposite side of police
outpost in Bidhannagar, dispute regarding its demolition**

...Applicant(s)

Vs

**Additional Chief Secretary, Department of Environment, Government of
West Bengal & Ors**

....Respondents

INDEX

Sl. No.	Contents	Page Nos.
1.	Affidavit on behalf of the Bidhannagar Municipal Corporation	2 - 5
2.	Verification	6
3.	Nomination for Nodal Officer, BMC	7
4.	Copy of the Inspection Report by Committee	8 - 11
5.	Notice to Stop by Bidhannagar Municipal Corporation	12 - 19
6.	Authorization & Vakalatnama	20 - 21

Mr. Prithwish Kumar Basu
Advocate
High Court, Calcutta
22, West Road, Kolkata-700075

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN

ZONE BENCH AT KOLKATA

O.A. 180 of 2023/EZ

**In Re: Unchecked cattle sheds on the opposite side of police
outpost in Bidhannagar, dispute regarding its demolition**
...Applicant(s)

Vs

**Additional Chief Secretary, Department of Environment, Government of
West Bengal & Ors**

....Respondents

**AFFIDAVIT ON BEHALF OF THE BIDHANNAGAR MUNICIPAL
CORPORATION, IMPLEADED AS RESPONDENT IN THE PRESENT
ORIGINAL APPLICATION No. 180 of 2023/EZ, VIDE ORDER
DATED 07.12.2023 PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL, EASTERN ZONE BENCH.**

I, Sanjib Bhattacheryya, son of Shri Dulal Bhattacheryya, aged about 53 years, by religion Hindu, by occupation-service, working for gain as Superintending Engineer at the Bidhannagar Municipal Corporation (hereinafter referred at as BMC in short), Poura Bhawan, FD-415A, Sector-III, Kolkata - 700106 do hereby solemnly affirm and say as follows: -



1. The deponent is well acquainted with the facts and circumstances of the case. I am duly authorised and otherwise competent to affirm this affidavit on its behalf.

2. That the affidavit is being affirmed in pursuant to the order dated 07.12.2023.

3. That the Hon'ble National Green Tribunal vide order dated 07.12.2023, constituted a committee comprising of the following members:-

- i) Senior Scientist, West Bengal Pollution Control Board;
- ii) Senior Scientist, Central Pollution Control Board;
- iii) Municipal Commissioner of the Bidhannagar Municipal Corporation or any Senior Officer assigned by him; and
- iv) Commissioner of Police, Bidhannagar or any Senior Officer assigned by him.

The State Board is directed to act as the Nodal Body for all logistic purposes.



4. That in compliance with the order of the the Hon'ble National Green Tribunal dated 07.12.2023, the Superintending Engineer, BMC was duly nominated as a member on behalf of the Municipal Commissioner, BMC and the same vide letter being Memo No. 4891/BMC/GS dated 26.12.2023 was duly communicated as Nodal Officer for BMC in this regard.

Copy of the Memo No. 4891/BMC/GS dated 26.12.2023, letter for Nodal Officer for BMC is annexed herewith and marked as Annexure A.

5. That in compliance with the order of the Hon'ble National Green Tribunal, the Committee visited the said site on 04.01.2024 with necessary observation and remarks.

Copy of the Inspection Report dated 15.01.2023, is annexed herewith and marked as Annexure B.

6. That on the basis of the Inspection Report dated 15.01.2023, a notice to stop was issued by the Bidhannagar Municipal Corporation authority to stop/restrain any unprocessed waste being disposed off into the public sewerage system.



5

Copy of the Notice to Stop dated 13.03.2024, is annexed herewith and marked as Annexure C.

7. It is therefore prayed respectfully that the Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

6



VERIFICATION

SL. NO. 445/20.24

I, Sanjib Bhattacheryya, son of Shri Dulal Bhattacheryya, aged about 53 years, by religion Hindu, by occupation-service, working for gain as Superintending Engineer at the Bidhannagar Municipal Corporation (hereinafter referred at as BMC in short), Poura Bhawan, FD-415A, Sector-III, Kolkata - 700106, do hereby verify that Para no 1 to 6 of the Affidavit are true to the best of my knowledge and belief, rest are humble submissions before this Hon'ble Tribunal and no part of the report is false and nothing has been concealed therefrom.

Verified at Kolkata on this 14th day of March, 2024.

Prepared in my office

Prithwish Kumar Basu

Advocate

Sanjib Bhattacheryya
14/03/24
DEPONENT

SANJIB BHATTACHERYIA
Superintending Engineer
Bidhannagar Municipal
Corporation

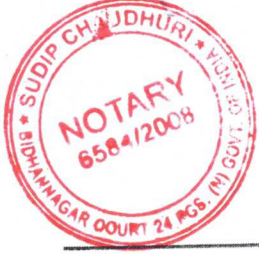
S. CHAUDHURI
* NOTARY *
GOVT. OF INDIA
Regn. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

15 MAR 2024

15 MAR 2024

7

'A'



Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo No: 4891/BMC/GS/2023

Dated: 26.12, 2023

To,
Smt. Sarmistha Kundu,
Senior Environmental Engineer &
Incharge, Salt Lake Regional Office
Nodal Officer
West Bengal Pollution Control Board
Dept. of Environment
Govt. of West Bengal
Email: ee10.wbpcb-wb@bangla.gov.in

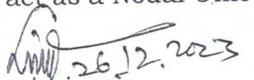
Ref: Memo No. 400/1(3) File No. 3L/WPB-J(I)2023 dated 19th December, 2023; OA No. 180/2023/EZ (Re: Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition)

Sub: Nomination of Shri Sanjib Bhattacheryya, Superintending Engineer as Nodal Officer for BMC

In reference to the above and in compliance with the order passed by the Hon'ble National Green Tribunal, Eastern Zone Bench dated 07.12.2023 in connection with the Original Application No. 180/2023/EZ (Re: Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition); a **Committee** is formed in which the Municipal Commissioner, Bidhannagar Municipal Corporation is included as a member.

It is therefore informed that **Shri Sanjib Bhattacheryya, Superintending Engineer, Bidhannagar Municipal Corporation** shall act on behalf of the Municipal Commissioner, Bidhannagar Municipal Corporation and take necessary steps as a member of the above stated Committee.

Shri Sanjib Bhattacheryya, Superintending Engineer, (Mob: 9432433403 email: s.bhattacheryya2015@gmail.com) will represent the Bidhannagar Municipal Corporation in this matter and will provide necessary support as Committee member. He will act as a Nodal Officer from Bidhannagar Municipal Corporation.


Commissioner


Bidhannagar Municipal Corporation

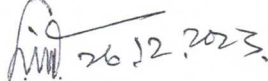
Date: 26.12, 2023

Memo No: 4891/1(5)/BMC/GS/2023

Copy forwarded to

1. Member Secretary, West Bengal Pollution Control Board
2. Joint Municipal Commissioner, Bidhannagar Municipal Corporation
3. Shri Sanjib Bhattacheryya, Superintending Engineer, Bidhannagar Municipal Corporation
4. Law Officer, Bidhannagar Municipal Corporation
5. PA to Hon'ble Mayor, Bidhannagar Municipal Corporation for information.


ATTESTED
S. CHAUDHURI
* NOTARY *
GOVT. OF INDIA
Regd. No. 6584/08
Bidhannagar Court
Dist. North 24 Pgs


Commissioner

Bidhannagar Municipal Corporation

1.5 MAR 2024

B



INSPECTION REPORT
in the matter of O.A. 180/2023/EZ

Reference	Order of the Hon'ble NGT dated 07.12.23 in case no O.A. 180/2023/EZ wherein it has been directed that a Committee comprising members from the Bidhannagar Police Commissionerate, Bidhannagar Municipal Corporation, Central Pollution Control Board (CPCB) and West Bengal Pollution Control Board (WBPCB) will visit the cattle sheds operating opposite Jagatpur Police Outpost within Bidhannagar Corporation area and report.
Date & Time of inspection	04/01/2023 (12.00 noon onwards)
Inspecting Officers	1. Smt. A. Sagar, IPS, DCP, Airport Div, Bidhannagar Police Commissionerate 2. Sri A. Pathak Scientist D, CPCB 3. Sri S Bhattacharya, Supt. Engineer, Bidhannagar Municipal Corporation 4. Smt. S. Kundu, SEE, WBPCB 5. Sri D. Das, AEL, WBPCB
Representative of unit present during inspection	Sri Bapi Dey (son of cattle shed owner Sri Ratan Kumar Dey)

Observation:

Two cattle sheds were found located on the bank of a feeder sewage canal opposite the Jagatpur Police Outpost. It was learnt that the canal starts near Joramandir Baguihati and drains into the Kestopur Canal. The two cattle sheds together occupy approx. 40 ft X 40 ft area.

One cattle shed is owned by Sri Ratan Kr. Dey. His son, Sri Bapi Dey, who was present during the inspection, claimed that the cattle shed is constructed on own land and is running for more than forty years. It has 62 cattle (cows and buffaloes). The other cattle shed is run by Sri Avay Mahato and has 13 cattle (cows). This shed is constructed on land owned by Sri Manu Pal. The two sheds have bamboo structure with tiled roof. Milk extracted is sold to local vendors.

The liquid & solid waste including animal excreta, floor wash, etc is discharged directly into the sewage canal. However, no obstruction of normal flow (due to solid discharge) of canal water was observed during inspection.

The locality is a congested mixed locality with residential and commercial establishments co-existing side by side. Two multi-storied buildings exist immediately next to the cattle sheds and these are also very close to the earthen embankment of the feeder sewage canal.

It was also informed by the owner that earlier the area had more than 20 cattle houses along the

JMC

ATTESTED

S. CHAUDHURI

* NOTARY *

GOVT. OF INDIA

Regd. No.-6584/08

Bidhannagar Court

Dist.-North 24 Pgs

JMC

16.01.2024

L.O. 12/03/2024

15 MAR 2024



sides of sewage drain/canal but gradually the area has become congested with human settlements. However, the houses too in this area are built very close to drain/canal near eroded embankment without permanent guard wall.

The owner of cattle sheds could not show any statutory licenses during the inspection.

Remarks: The cattle sheds are operating without valid licences and environmental safeguards. The owners should obtain all necessary applicable clearances from all concerned departments/authorities

A. Sagar
15/01/24
A. Sagar, IPS, DCP, Bidhannagar Police Commissionerate

A. Pathak
A. Pathak, Scientist D, Central Pollution Control Board

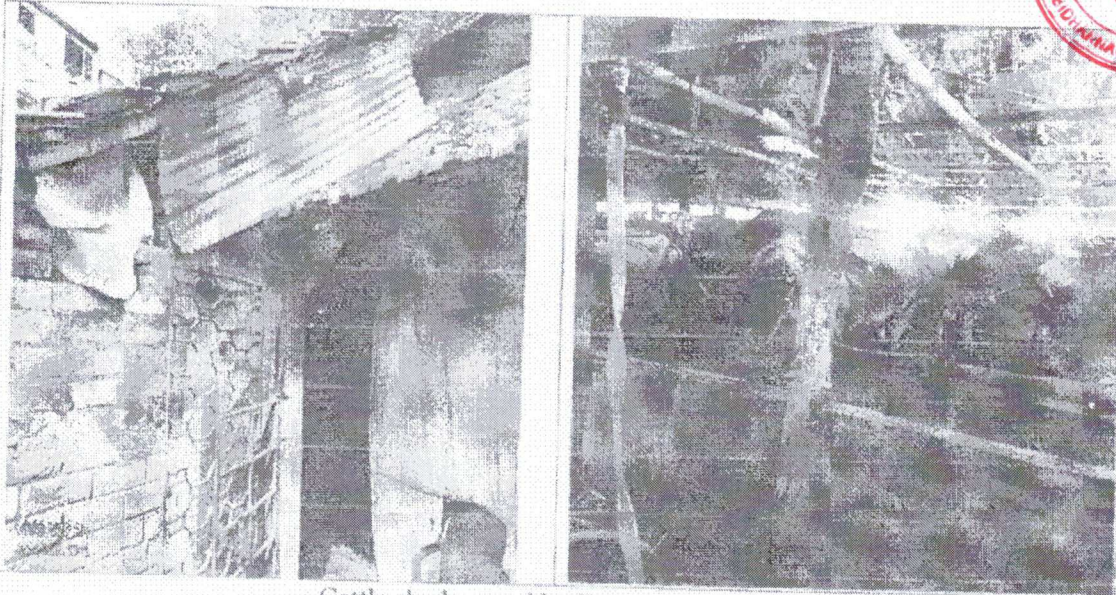
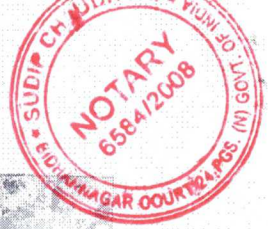
Sanjib Bhattacharya
15/01/24
S. Bhattacharya, Supt. Engineer, Bidhannagar Municipal Corpn.
SANJIB BHATTACHERYIA
Superintending Engineer
Bidhannagar Municipal Corporation

S. Kundu
15/01/24
S. Kundu, Sr. Env. Engineer, West Bengal Pollution Control Board

D. Das
15/01/24
D. Das, Asst. Env. Engineer, West Bengal Pollution Control Board

S. Chaudhuri
ATTESTED
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

15 MAR 2024



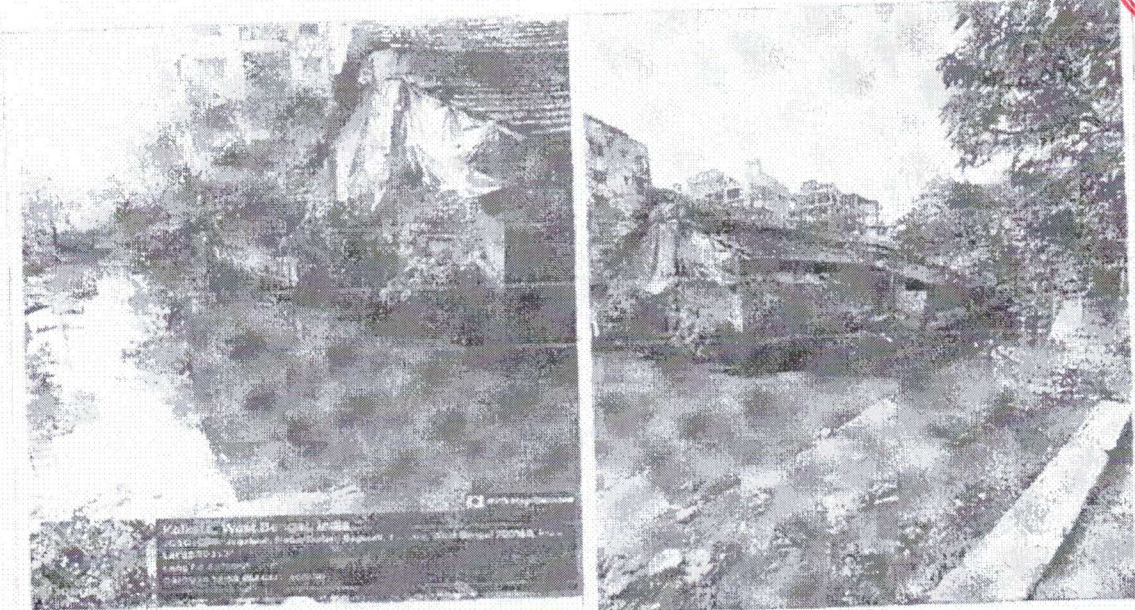
Cattle shed owned by Ratan Kumar Dey



Cattle shed owned by Abhay Mahato

15 MAR 2024

Photographs taken during inspection of cattle sheds opposite Jagatpur Police Outpost within Bidhannagar Corporation area



Cattle sheds on the bank of the sewage canal



Approach road to the cattle sheds

15 MAR 2024



Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata - 700106

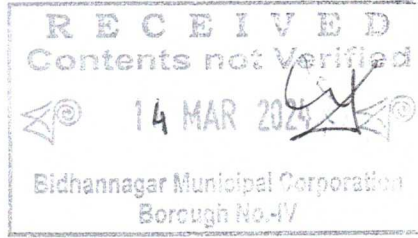


Memo No- /BMC/GS/2023

Date:

To,

1. Sri Ratan Kr. Dey,
2. Sri Bapi Dey
3. Sri Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost.
BB-1, Canal
Kestopur Canal,
Ward No. 20 under BMC



Ref: Order of the Hon'ble National Green Tribunal dated 07.12.2023 in case Original Application No. 180/2023/EZ **In re.:** 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition'

Sub: 'Notice to Stop' throwing waste into the public sewerage system

With reference to the above a field enquiry was conducted at the cattle sheds operating opposite Jagatpur Police outpost within ward no. 20 of Bidhannagar Municipal Corporation on 04.01.2023 by the Committee Members as per the Hon'ble National Green Tribunal's order.

At the time of inspection it was found that no measure and safeguard was taken for disposal of waste and the cattle sheds are running without any valid license or permission from any appropriate authority.

Therefore, you are requested to **STOP** disposing of any unprocessed waste directly into the nearby canal which is a public sewerage system. Any failure to comply will lead to action as per law.

sd.
Commissioner
Bidhannagar Municipal Corporation

Memo No- ~~771/10~~ BMC/GS/2024

Date:- 13-03-2024

Copy forwarded for information to

- i) Chairperson, (Borough-4) Bidhannagar Municipal Corporation
- ii) Councillor of Ward No- 20, Bidhannagar Municipal Corporation.
- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) Law Officer, Bidhannagar Municipal Corporation
- vi) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation

sd.
ATTESTED
S. CHAUDHURI
*** NOTARY ***
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

sd.
Commissioner
Bidhannagar Municipal Corporation

15 MAR 2024



Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo No- 779 /BMC/GS/2023

Date: 13.03.2024



To,

1. Sri Ratan Kr. Dey.
2. Sri Bapi Dey
3. Ari Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle shed
Opposite side of Jagatpur Police Outpost,
BB-1, Canal
Kestopur Canal,
Ward No. 20 under BMC

Ref: Order of the Hon'ble National Green Tribunal dated 07.12.2023 in case Original Application No. 180/2023/EZ In re.: 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar. dispute regarding its demolition'

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Commissioner

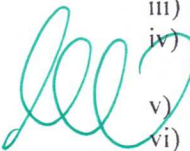
Bidhannagar Municipal Corporation

Memo No- /BMC/GS/2024

Date:-

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- i) Chairperson, (Borough-4) Bidhannagar Municipal Corporation
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- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) Law Officer, Bidhannagar Municipal Corporation
- vi) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation


ATTESTED
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

Commissioner
Bidhannagar Municipal Corporation

15 MAR 2024



Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo No- 779 /BMC/GS/2023

Date: 13.03.2024



To,

1. Sri Ratan Kr. Dey,
2. Sri Bapi Dey
3. Ari Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost,
BB-1, Canal
Kestopur Canal,
Ward No. 20 under BMC

Ref: Order of the Hon'ble National Green Tribunal dated 07.12.2023 in case Original Application No. 180/2023/EZ **In re.:** 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition'

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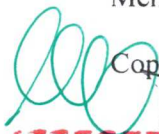

Commissioner
Bidhannagar Municipal Corporation

Memo No- /BMC/GS/2024

Date:-

Copy forwarded for information to

- i) Chairperson, (Borough-4) Bidhannagar Municipal Corporation
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- iv) Senior Environmental Engineer & In-charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) Law Officer, Bidhannagar Municipal Corporation
- vi) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation


ATTESTED
S. CHAUDHURI
NOTARY
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

Commissioner
Bidhannagar Municipal Corporation

15 MAR 2024



Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo No- 779 /BMC/GS/2023

Date: 13.03.2024



To,

1. Sri Ratan Kr. Dey,
2. Sri Bapi Dey
3. Ari Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost,
BB-1, Canal
Kestopur Canal,
Ward No. 20 under BMC

Ref: Order of the Hon'ble National Green Tribunal dated 07.12.2023 in case Original Application No. 180/2023/EZ **In re.:** 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition'

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Therefore, you are requested to **STOP** disposing of any unprocessed waste directly into the nearby canal which is a public sewerage system. Any failure to comply will lead to action as per law.


13.03.2024
Commissioner
Bidhannagar Municipal Corporation

Memo No- /BMC/GS/2024

Date:-

Copy forwarded for information to

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- ii) Councillor of Ward No- 20, Bidhannagar Municipal Corporation.
- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In-charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) Law Officer, Bidhannagar Municipal Corporation
- vi) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation

Commissioner
Bidhannagar Municipal Corporation


ATTESTED
S. CHAUDHURI
*** NOTARY ***
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

15 MAR 2024



Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo No-779/BMC/GS/2023

Date: 13.03.2024



To,

1. Sri Ratan Kr. Dey,
2. Sri Bapi Dey
3. Ari Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost,
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Kestopur Canal,
Ward No. 20 under BMC

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13.03.2024
Commissioner
Bidhannagar Municipal Corporation

Memo No- /BMC/GS/2024

Date:-

Copy forwarded for information to

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- ii) Councillor of Ward No- 20, Bidhannagar Municipal Corporation.
- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In-charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) Law Officer, Bidhannagar Municipal Corporation
- vi) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation


ATTESTED
S. CHAUDHURI
*** NOTARY ***
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

Commissioner
Bidhannagar Municipal Corporation

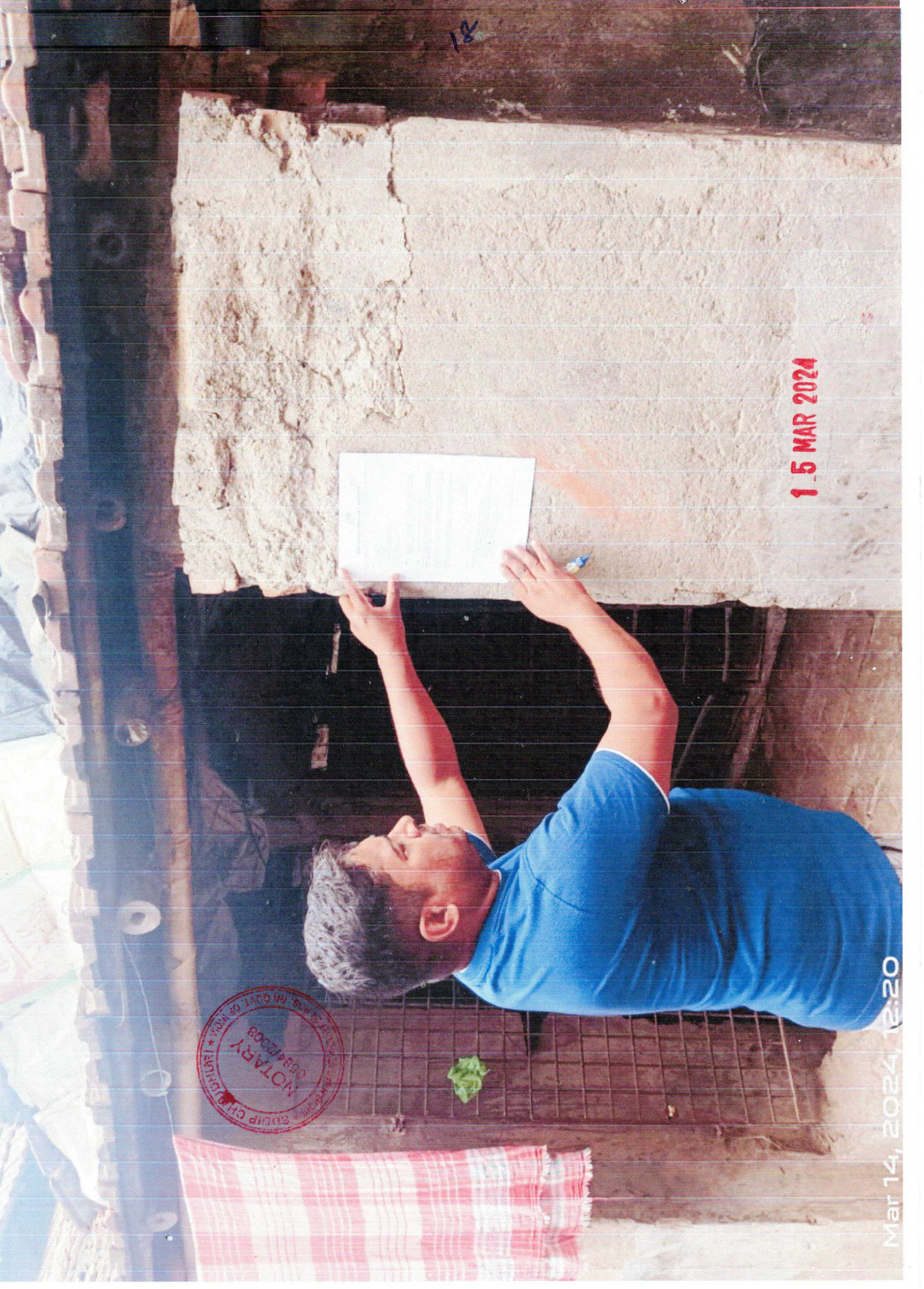
15 MAR 2024



NOTARY
SUDIP CHAUDHARI * SUDIP CHAUDHARI *
6594/2008
MADRAS NOTARY PUBLICS, MANGALURU

15 MAR 2024

Mar 14, 2024, 12:11



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15 MAR 2024

NOTARY
SHUP CHHANTH
09342008
NOTARY IN CHARGE OF THE

Mar 14, 2024 12:20

19



15 MAR 2024

Mar 14, 2024, 12:20

20



Tel: 2334-0314
Fax: 2358-4235



Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo No: 790 /BMC/GS/2024

Date: 14.03.2024

TO WHOM IT MAY CONCERN

I do hereby authorize Shri Sanjib Bhattacheryya, Superintending Engineer, Bidhannagar Municipal Corporation on behalf Respondent No. 4, being the Municipal Commissioner, Bidhannagar Municipal Corporation in connection with Original Application No. 180/2023/EZ, **In re.:** 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition' to affirm affidavit-in-opposition as directed.

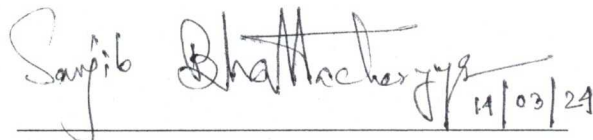
In the matter of:

Original Application No. 180/2023/EZ, In re.: 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition'

Vs.

Additional Chief Secretary, Department of Environment, Government of West Bengal & Ors

Signature of Shri Sanjib Bhattacheryya, Superintending Engineer, Bidhannagar Municipal Corporation is attested below.



14/03/24

(Signature of Shri Sanjib Bhattacheryya, Superintending Engineer, B.M.C.)

SANJIB BHATTACHERYIA
Superintending Engineer
Bidhannagar Municipal Corporation

ATTESTED


14.03.2024
Municipal Commissioner
Bidhannagar Municipal Corporation


ATTESTED
S. CHAUDHURI
* NOTARY *
GOVT. OF INDIA
Regd. No. -6584/08
Bidhannagar Court
Dist.-North 24 Pgs

15 MAR 2024



VAKALATNAMA

BEFORE LD NATIONAL GREEN TRIBUNAL
EASTERN ZONAL BENCH AT KOLKATA

Case No. OA/180/2023/EZ

In Re: Unchecked cattle shed on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition

Plaintiff
Application
Application

-Vs-

Bidhannagar Municipal Corporation
through its Municipal Commissioner

Defendant
Opp. Party
Respondent

KNOWN ALL MEN by these that I/We do hereby in my/our name and my/(our behalf constitute and appoint **MR. PRITHWISH KUMAR BASU** true and lawful Pleader/Advocate & Attorneys to appear and act for me/us in the matter noted above to the suit written statement, conduct suit, appeal from original suit order etc. and for that purpose to do all acts and things, whatsoever in that connection including compromise of the above matter disposing in or withdrawing money from filling or taking out of appear, document and payment order from court referring matters in dispute between the parties here to arbitration, withdrawing the above matters with liberty title fresh suit, sending properties released from attachment filling execution or Miscellaneous cases and other petitions, bidding at execution sale, obtaining payment from us our Court, Withdrawing custody and other fees and doing on my/our behalf such other acts in the above matters as are necessary and proper

I/We hereby agreeing to ratify and confirm all acts so done by the said Advocate or Attorneys as my/our own acts and as it done by me/us to all intents and purposes.

Date.....202

ADVOCATE
MR. PRITHWISH KUMAR BASU
Advocate
Enrolment No.: WBF/1520/1466/2010
High Court at Calcutta
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Email Id :prithwish1986@gmail.com

15 MAR 2024

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL, EASTERN ZONE
BENCH AT KOLKATA**

O.A. 180 of 2023/EZ

In the matter of:

**Original Application No.
180/2023/EZ, In re.:
'Unchecked cattle sheds on the
opposite side of Police outpost
in Bidhannagar, dispute
regarding its demolition'
...Applicant(s)
Vs.**

**Additional Chief Secretary,
Department of Environment,
Government of West Bengal &
Ors**

....Respondents

**AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 4,
BIDHANNAGER MUNICIPAL
CORPORATION,**

**Mr. Prithwish Kumar Basu
Advocate
High Court, Calcutta
22, West Road, Kolkata-700075**